

details have been called from State Government.

[English]

#### Increase in Production of Barley

\*400. KUMARI PUSHPA DEVI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the short availability and continued spurt in the prices of barley in the country :

(b) if so, the extent thereof :

(c) whether any steps are being initiated to check the continuous shrinking of this product;

Index numbers of Wholesale  
Prices (Base 1970-71 = 100)  
(9 months average)

	1984	1985
Barley	263.3	287.2
Foodgrains	273.8	285.0

(c) Efforts are being made to stabilise the production of barley around 2.00 million tonnes by the end of the Seventh Five Year Plan mainly through increase in productivity.

(d) At present there is no proposal.

(e) Does not arise.

#### Fertiliser Stocks Lying Unsold

\*402. SHRI J. RAMA RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that large stocks of fertilizers produced in the country are lying idle and unsold in the factories ;

(b) if so, the causes thereof and whether Government plan to reduce the import of fertilizers ; and

(c) whether Government propose to consider rebat sale for disposal of these stocks and also to encourage the farmers to purchase the same?

THE MINISTER OF AGRICULTURE  
(S. BUTA SINGH) : (a) No, Sir.

(b) Does not arise.

(c) There is no proposal under consideration for allowing a special rebate for sale

(d) whether Government would consider to give some incentives to the producers of barley to bring up the production level ; and

(e) if so, the details thereof?

THE MINISTER OF AGRICULTURE  
(S. BUTA SINGH) (a) : There is a marginal increase in the prices of barley during 1985 as compared to 1984.

(b) The index numbers of wholesale prices (9 months average from January to September) for the years 1984 and 1985 alongwith production during 1983-84 and 1984-85 are given below :

Production  
(Million tonnes)

	1983-84	1984-85
Barley	1.83	1.54
Foodgrains	152.37	146.22

of fertilisers However, fertiliser is already being sold to the farmers at subsidised rates.

#### Second Master Plan for Delhi

\*403. SHRI VIJAY N. PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have examined the causes of failure to achieve the objectives in the first Master Plan for Delhi;

(b) if so, the details thereof;

(c) whether Government by their experience of short comings in the first Master Plan would ensure adequate civic amenities, preservation of ecological balance and general improvement in the quality of civic life for the Union territory of Delhi; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI DALBIR SINGH) : (a) & (b) Implementation of Master Plan for Delhi promulgated in 1962 has been a reasonable success. The plan during the implementation provided an efficient circulation network and extensive long spaces for the city and a useful base for regulating development and

building activity. However, in certain provisions like land use intensity, some weaknesses became perceptible.

(c) & (d) The deficiencies observed during the course of implementation of the earlier Master Plan have been taken note of while formulating the Draft Perspective Plan for Delhi 2001. This has been published in the Gazette of India Extra-ordinary on 6th April, 1985 inviting objections suggestions.

The Draft Perspective Plan has taken into consideration the problems of environment, ecology, natural conservation and conditions for health, safety and conveniences of the citizens and these considerations have been reflected in the proposed measures for conservation of nature, building of parks and in evolving of urban design with the objective of conservation of urban heritage and ensuring richness and variety of community life.

#### Compulsory Price Tagging

\*404. SHRI SANAT KUMAR MANDAL SHRI P.R. KUMARAMANGALAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the compulsory tagging of goods put on for sale has fallen into disuse presently and this enables a shopkeeper not only to charge at will, but also weigh less and this practice is also prone to adulteration ; and

(b) if so, the steps Government propose to take to make price tagging of all items for sale mandatory, as far as possible, and to ask the retailers to issue cash memos for all their sales to save consumers from being exploited by retailers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :

(a) and (b) All the States Union Territories in exercise of the powers delegated to them under the Essential Commodities Act, 1955 have issued Price Display Orders in respect of essential commodities specified in their respective orders. By and large, these orders also provide for issue of cash memos by the traders. All the State Governments/ Union Territory Administrations have been advised by the Central Government from time to time for implementation of the Price Display Orders.

#### Development of Aqua-culture in West Bengal with World Bank Assistance

\*405. DR. PHULRENU GUHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether World Bank is financing any scheme for development of aqua-culture in West Bengal;

(b) if so, the salient features of the project; and

(c) the target date for completion of the project ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) Yes, Sir.

(b) The Project would be implemented in West Bengal along with other four participating States to :-

(i) increase carp production,  
(ii) provide a basis for future commercial development of the carp seed industry,

(iii) providing credit to State Fish Seed Development Corporation for construction of modern fish hatcheries.

(iv) arrange credit to fish farmers for improvement of fish farms; and

(v) provide funds for strengthening fisheries extension, establishing training centre and technical assistance.

(c) As per original schedule the Project implementation was envisaged to be completed by March, 1985 and the closing date for credit disbursement was September, 1985. However, as per the revised agreement with the World Bank, the Project implementation period and closing date for credit disbursement have been extended upto March, 1986 and September, 1986 respectively.

#### Incentive Scheme for Sugar Factories

\*408. SHRI P.M. SAYEED : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have formulated an incentive scheme for setting up new sugar factories and also for expansion of the existing ones;

(b) if so, the details thereof; and